

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 377 of 1999
(O.A. 1046 of 1996)
(R.A. 21 of 1999)

Date of Order : 23.7.1999

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. B.P. Singh, Administrative Member.

TELECOM

Vs.

KABILASH RAM

For the applicant/department : Mr. S.K. Dutta, counsel.

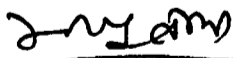
For the respondent : None

ORDER

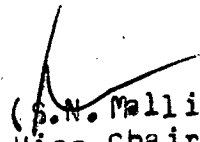
S.N. Mallick, V.C.

This M.A. being not pressed, stands rejected.

2. No order is passed as to costs.



(B.P. Singh)
Administrative Member


(S.N. Mallick)
Vice-Chairman